

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 02/05/2017

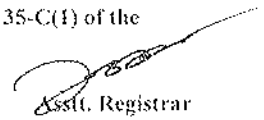
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70417-70419/2017-EX[DB] dated 28/04/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1214/2007	SHRI RAISUDDIN, DIRECTOR M/S ADHUNIK TUBES PVT. LTD., M.G.MARG, BHOOR, BULANDSHAHR (U.P.)
2	E/1215/2007	SHRI ASLAM RAIS, DIRECTOR M/S ADHUNIK TUBES PVT. LTD., M.G.MARG, BHOOR, BULANDSHAHR (U.P.)
3	E/1219/2007	ADHUNIK TUBE PVT. LTD. M.G.MARG, BHOOR, BULANDSHAHR, (U.P.)

Name and Address of
Respondent

4	-C.C.E. NOIDA C-56/42, Sector-62, Noida- 201307
5	-C.C.E. NOIDA C-56/42, Sector-62, Noida- 201307
6	-C.C.E. NOIDA C-56/42, Sector-62, Noida- 201307

Other Appellants and Respondents as per Annexure
Copy To

7 Bar Association, CESTAT, Allahabad

8 Director Publications, Customs, Excise, I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

12 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

13 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

14 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

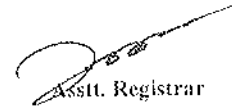
15 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

16 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD
Ground,Near Karkardooma Court,Delhi-110032

17 C.D.R.

18 Office Copy

19 ~~Guard File~~


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL Nos.E/1214, 1215 & 1219/2007-EX[DB]

(Arising out of Order-in-Original No. 09/COMMR./NOIDA/2006 dated
28/07/2006 passed by Commissioner of Central Excise & Customs, Noida)

Shri Raisuddin, Director,

Shri Aslam Rais, Director,

Adhunik Tube Pvt. Ltd.

Appellants

Vs.

Commissioner of Central Excise, Noida

Respondent

Appearance:

None

Shri Rajeev Ranjan, Joint Commissioner (AR),

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shalakarwar, Member (Technical)

Date of Hearing : 20/12/2016
Date of Decision : 20/12/2016

FINAL ORDER NO. 70417-70419/2017

Per: Anil Choudhary



The present appeals are filed by the appellants against
Order-in-Original No. 09/COMMR./NOIDA/2006 dated 28/07/2006
passed by Commissioner of Central Excise & Customs, Noida.

2. Appellants are absent on call and also absent on 01.08.2016 &
13.06.2016, inspite of service of notice, as time was prayed vide
application dated 07.06.2016.

Ar

3. Therefore, we dismiss the appeal filed by the appellants for *for*
non-persecution.

(Dictated in Court)

-Sd/-

(ANIL G. SHAKKARWAR)
Member (TECHNICAL)

akp

-Sd/-

(ANIL CHOUDHARY)
Member(JUDICIAL)

प्रमाणित प्रति/Certified True Copy
08/05/2017
सहायक पंजीकार/Asstt. Registrar
सीमांत, उत्तराखण्ड एवं सेवा कर
अपील अतिरिक्त/C.E.S.L.A.T.
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001